

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 124(MB)2008

CA NO. CA-79/C-1/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

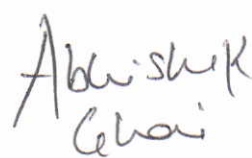
Union of India

V/s.

M/s. GIBS Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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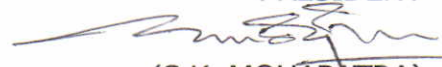
1.	ARUN SAXENA		Adv For Respondents	
2.	SUNIL JOT SINGH			
3.	Sanjeev Narula,	CGSC	SF10/VOI	
4.	Abhishek Ghai	Adv		
5.	Saud Ahmad	I.D		

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora)

21.9.2016